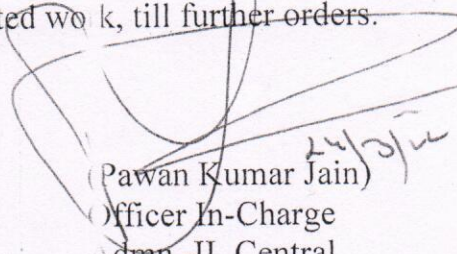


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI**

**ORDER**

Sh. Sandeep Kumar, JJA in Office Pool, Admn.-II, Central, Tis Hazari Courts, Delhi is hereby directed to report to *Sh. Mukesh Kumar Gupta, Chairperson, Election Committee, DBA Election-2022/ADJ-11, Central, THC, Delhi* with immediate effect, to assist the said Committee with the election related work, till further orders.

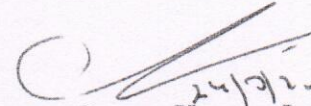
  
(Pawan Kumar Jain)  
Officer In-Charge  
Admn.-II, Central  
Tis Hazari Courts, Delhi

21191 - 21197  
No. \_\_\_\_\_ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 24/MAR/2022

**Copy forwarded for information and necessary action to:**

1. Sh. Mukesh Kumar Gupta, Chairperson, Election Committee, DBA Election-2022/ADJ-11, Central, THC, Delhi
2. The Personal Office of the Ld. Principal D&SJ HQs, THC, Delhi.
3. The Dealing Assistants, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
4. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
5. The official concerned.

  
(Pawan Kumar Jain)  
Officer In-Charge  
Admn.-II, Central  
Tis Hazari Courts, Delhi